

THE HIGH COURT OF KERALA

D11-26085/2017

Kochi-682031
Dated-31/08/2017

NOTIFICATION

In exercise of the powers conferred by Section 19(2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District Judges/Additional District Judges to exercise the powers conferred by the said Section, during the Onam Holidays-2017 from Saturday, the 2nd September 2017 to Monday, the 11th September 2017 (both days inclusive).

**SUBORDINATE CIVIL COURTS-ONAM HOLIDAYS-2017-
02-09-2017 To 11-09-2017-VACATION JUDGES- NOMINATIONS**

Sl.no	District	Name of Judge	Period of Nomination
1	Thiruvananthapuram	Sri. K.Haripal District & Sessions Judge, Thiruvananthapuram.	02/09/2017
		Smt.Seetha.P.N. Additional District & Sessions Judge-VI, Thiruvananthapuram.	07/09/2017 and 08/09/2017
		Sri.P.V.Anish Kumar Additional District & Sessions Judge-VII, Thiruvananthapuram.	11/09/2017
		Sri. Roy Varghese, Additional District & Sessions Judge-II, Thiruvananthapuram.	03/09/2017 to 06/09/2017, 09/09/2017 & 10/09/2017

Sl.no	District	Name of Judge	Period of Nomination
2	Kollam	Sri.S.Krishnakumar, Additional District & Sessions Judge, IV, Kollam.	02/09/2017
		Smt.Asheeda.F, Additional District & Sessions Judge VI, Kollam.	03/09/2017 to 07.09.2017 & 11/09/2017
		Smt. Sherly Deth. P, Additional District & Sessions Judge-V, Kollam.	08/09/2017 to 10.09.2017
3	Pathanamthitta	Sri.M.Manoj, Additional District & Sessions Judge-IV, Pathanamthitta.	02/09/2017 to 10/09/2017
		Sri. Mohanakrishanan P, Additional District & Sessions Judge-III Pathanamthitta.	11/09/2017
4	Thodupuzha	Sri, K.R.Madhukumar, Additional District Judge-I/MACT Thodupuzha.	07/09/2017 to 10/09/2017
		Sri.Joshy John, Additional District Judge-III/Addl.MACT-I, Thodupuzha.	02/09/2017 to 06/09/2017 & 11/09/2017
5	Kottayam	Sri. S. Sureshkumar, Additional District Judge-IV/Special Judge, Special Court for the trial of Sooryanelli Cases, Kottayam.	02/09/2017 to 11/09/2017
6	Alappuzha	Sri. S.H. Panchapakesan Additional District & Sessions Judge-I. Alappuzha.	02/09/2017
		Sri.K.M.Balachandran District Judge, Alappuzha.	03/09/2017 to 06/09/2017 and 11/09/2017.
		Sri.Felix Marydas, Additional District & Sessions Judge-II, Alappuzha.	07/09/2017 to 10/09/2017

Sl.no	District	Name of Judge	Period of Nomination
7	Ernakulam	Sri. C.Krishnakumar Additional District & Sessions Judge-I Ernakulam.	02/09/2017
		Dr.Kauser Edappagath, Spl.Judge,Spl.Court(SPE/CBI)-II & Additional District & Sessions Judge-VI Ernakulam.	03/09/2017 to 08/09/2017
		Sri. Biju Menon.K. Additional District & Sessions Judge-VII/Motor Accidents Claims Tribunal, Ernakulam.	09/09/2017 to 11/09/2017
8	Thrissur	Sri. Mohammad Vaseem, Additional District Judge-I/Additional Motor Accidents Claims Tribunal, Thrissur.	07/09/2017 and 08/09/2017
		Sri. K. Ramakrishnan, Additional District Judge-IV/Additional Motor Accidents Claims Tribunal, Thrissur.	02/09/2017 to 06/09/2017 and 09/09/2017 to 11/09/2017
9	Palakkad	Sri.C.Soundaresh, Additional District Judge-I, Palakkad.	02/09/2017 to 06/09/2017
		Sri.M.B.Snehalatha, Additional District Judge-III, Palakkad.	07/09/2017 to 11/09/2017
10	Manjeri	Sri. Sujith K.N. Additional District & Sessions Judge-III, Manjeri.	02/09/2017 to 06/09/2017
		Sri. A.V. Narayanan, Additional District & Sessions Judge-II, Manjeri.	07/09/2017 to 11/09/2017
11	Kozhikode	Sri.P.V.Balakrishanan, Additional District & Sessions Judge-IV, Kozhikode.	02/09/2017 to 05/09/2017
		Sri.P.P.Saidalavi II Additional District & Sessions Judge/Forest Tribunal, Kozhikode.	06/09/2017 to 11/09/2017

Sl.no	District	Name of Judge	Period of Nomination
12	Kalpetta	Sri. Vinod Kumar.N, Additional District & Sessions Judge-II, Kalpetta.	02/09/2017 to 06/09/2017 and 09/09/2017 to 11/09/2017
		Sri. Saidalavi.P, Special Judge, Special Court for the trial of SC/ST(POA) Act Cases, Mananthavady.	07/09/2017 to 08/09/2017.
13	Thalassery	Sri.V.N. Vijayakumar, Additional District Judge-IV, Additional Motor Accidents Claims Tribunal, Thalassery.	02/09/2017 to 06/09/2017
		Sri. Prakash.R.T., Additional District Judge-III/Additional Motor Accidents Claims Tribunal, Thalassery.	07/09/2017 to 11/09/2017
14	Kasaragod	Sri.Sasikumar.P.S., Additional District & Sessions Judge-I, Kasaragod.	02/09/2017 to 11/09/2017

(By Order)



K. BABU

Registrar (Subordinate Judiciary)

To

The Chief Secretary to Government, Government Secretariat,
Thiruvananthapuram (with C/L) .

The Addl. Chief Secretary to Government, Home(C) Department,
Thiruvananthapuram (with C/L).

The Law Secretary, Law Department, Government Secretariat,
Thiruvananthapuram (with C/L).

The Accountant General (Kerala), Thiruvananthapuram (with C/L).

The Office of Accountant General (Kerala) at Ernakulam, Thrissur, Kottayam &
Kozhikode.

The Advocate General, Kerala Ernakulam.

The Director General of Prosecutions, Ernakulam.

The Director of Public Relations, Thiruvananthapuram.

The Superintendent of Government Presses, Thiruvananthapuram (for publication in the next issue of Kerala Gazette).

The Administrator, Union Territory of Lakshadweep, Kavaratti.

All District Judges and Motor Accidents Claims Tribunals and Additional Motor Claims Tribunals.

The District Judge, Kavaratti.

All Family Courts.

The State Transport Appellate Tribunal, Ernakulam.

The Special Judge (SPE/CBI) I, II & III Ernakulam.

The Special Judge (SPE/CBI), Thiruvananthapuram.

The Special Judge for Idamalayar Investigations, Ernakulam.

The Special Judge (NDPS Cases), Thodupuzha and Vadakara.

The Special Additional Sessions Court (Abkari Cases), Kottarakkara & Neyyattinkara.

The Wakf Tribunal, Kollam, Ernakulam and Kozhikode.

The Forest Tribunal, Kozhikode.

The Special Additional Sessions Judge (Marad Cases), Kozhikode.

The Additional District and Sessions Court for the trial of cases relating to Atrocities and Sexual violence against women and children, Ernakulam, Thiruvananthapuram & Kozhikode.

The Special Court for trial of offences under SC/ST (POA) Act cases, Kottarakkara, Manjeri, Mananthavadi & Mannarkad.

All Chief Judicial Magistrates.

The Additional Chief Judicial Magistrates, Thiruvananthapuram, Ernakulam, Thrissur & Thalassery.

The Additional Chief Judicial Magistrate (Economic Offences), Ernakulam.

The Director of the Kerala Judicial Academy, High Court.

The Additional Director of the Kerala Judicial Academy, High Court.

The Joint Registrars, High Court.

The Deputy Registrars, High Court.

The Deputy Director, Kerala Judicial Academy, High Court.

The Protocol Officer, High Court.

The Public Relations Officer, High Court.

The Finance Wing, High Court.

The P.S. to Chief Justice, High Court.

The Assistant Registrars and Chief Librarian, High Court.

The Court Officer to the Chief Justice, High Court.

The P.A. To Chief Justice, High Court.

The Private Secretaries to the Judges, High Court.

The Confidential Assistants to the Registrars, High Court.

B,C,E & I Sections, High Court.

The Notice Board, High Court (3 copies)

The Administrative Records Section, High Court (2 copies).

The D3 Seat, High Court.

The F5 Seat, High Court.

The file/Stock file.

Copy submitted to:
The Honourable Judges.